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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. No.751/2002

New Delhi dated this the 20th day of March, 2002.

HON'BLE SHRI S.R. ADIGE, VICE CHAIRMAN(A)  
HON'BLE SMT. LAKSHMI SWAMINATHAN, VICE CHAIRMAN(J)

Dr. Naeem Uddin.  
S/o late Sh. Abdul Karim  
R/o 1447, Gali Syed Rafaoe  
Chitly Qaber  
Jama Masjid  
Delhi-110006.  
(By Advocate: Sh. S.Y. Khan)

... APPLICANT

VERSUS

Union of India, through

1. Secretary  
Ministry of Information &  
Broadcasting  
Shastri Bhavan,  
New Delhi-110001.
2. Chief Executive Officer  
Prasar Bharti  
Akashvani Bhawan  
Sansad Marg  
New Delhi
3. Director  
External Services Division  
All India Radio  
Broadcasting House  
Sansad Marg  
New Delhi
4. Secretary  
Deptt. of Personnel & Training  
North Block  
New Delhi

(By advocate: None )

... RESPONDENTS

ORDER(ORAL)

S.R. ADIGE, V.C(A)

Heard Shri S.Y. Khan, learned counsel for the  
applicant.

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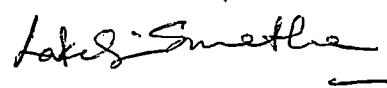
2. Applicant seeks a direction to the respondents to granting him the first and second financial upgradations under the ACP Scheme.

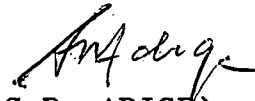
3. Shri S.Y. Khan learned counsel for the applicant states that applicant had represented to respondents on 13.12.2000 and on several occasions thereafter (Ann A/4 Colly.), but no reply has been received to the same. In this connection he also states that persons junior to the applicant have been granted first upgradation long back.

4. If these submissions are correct, the O.A. is disposed of with a direction to respondents to dispose of the aforesaid representation dated 13.12.2000 and subsequent representations by a detailed, speaking and reasoned order in accordance with rules and instructions under intimation to applicant within three months from the date of receipt of a copy of this order.

5. If any grievance still survives it will be open to the applicant to agitate the same in accordance with law.

6. O.A. is disposed of accordingly. Let a copy of the OA be enclosed with the order. No costs.

  
(SMT. LAKSHMI SWAMINATHAN)  
VICE CHAIRMAN(J)

  
(S.R. ADIGE)  
VICE CHAIRMAN(A)

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